

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESCOT ROAD, BOMBAY-1

O.A.NO. 413/95

M.J.Wasnik

..Applicant

V/s

Union of India & 2 ors.

..Respondents

Coram: Hon.Shri Justice M.S.Deshpande, V.C.

Hon.Shri P.P.Srivastava, Member(A)

ORAL JUDGMENT:

DATED: 2.6.95

(Per: M.S.Deshpande, Vice Chairman)


Heard Mr. S.S.Karkera, counsel for the applicant.

None for the respondents.

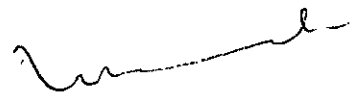
2. The only direction that we need to make is that the respondents should decide the appeal filed by the applicant on 28.2.95 within two months from the date of communication of this order.

3. With this direction the O.A. is disposed.

"DASTI"



(P.P.Srivastava)
Member(A)



(M.S.Deshpande)
Vice Chairman